

**Report and Accounts (1980-81) of the
National Remote Sensing Agency
Secunderabad and related paper**

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI CHANDRA PRATAP NARAIN SINGH): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Seventh Annual Report and Accounts of the National Remote Sensing Agency, Secunderabad, for, the year 1980-81, and the Auditors' Report on the Accounts.

(ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-3082/81 for (i) and (ii)].

**Report and Accounts (1980-81) of the
Bharat Earth Movers Limited Bangalore
and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) Seventeenth Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1980-81, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above report.

[Placed in Library. See No. LT—3081/81 for (i) and (ii).]

Sir, one more thing. I have to make a little correction in the answer which I had given. I had said that 560.. . (Interruptions)

SHRI LAL K. ADVANI (Gujarat): Sir, any correction in any statement

made earlier has to be by formal notice.

MR. CHAIRMAN: Then he will do it. I do not know the rule about it.

REPORT OF THE JOINT COMMITTEE OF HOUSES ON OFFICES OF PROFIT

MR. CHAIRMAN: Now, Report of the Joint Committee of the Houses on Offices of Profit, Mr. Rahmat Ali

SHRI SYED RAHMAT ALI (Andhra Pradesh): Sir, I beg to lay on the Table of the House a copy each (in English and Hindi) of the Second Report of the Joint Committee of the Houses on Offices of Profit.

**MOTION FOR ELECTIONS TO THE
JOINT COMMITTEE OF THE HOUSES
ON CRIMINAL LAW (AMENDMENT)
BILL, 1980**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): Sir, with your permission, I beg to move:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint a Member to the Joint Committee on the Bill further to amend the Indian Penal Code, the Code of Criminal Procedure, 1973, and the Indian Evidence Act, 1872 in the vacancy caused by the retirement of Shri Leonard Soloman Saring from Rajya Sabha and resolves that Shri Leonard Soloman Saring be nominated to the said Joint Committee to fill the vacancy."

The question was put and the motion was adopted.